

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 119/BB/ 2017	-	For compliance of office objections raised by registry	Rule-6 of IB	Smarter Homes Technologies Pvt. Ltd., Vs Brosbel Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH R BANTIA 9742132241 PR ABHISIT ATUL	for OPERATIONAL CREDITOR	

ORDER

Counsel for Petitioner is present. He again filed application for extension of time for complying the objections. Time extended for complying of objections finally on 28/11/2017.

Member (T)

Member (J)